NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NARENDRAN

King + PARTRIDGE

6th Respondent Consel

perhanes lungel

3. G. Sadaya Ramanujam Petitionel
2 Q. Sathan Petitionel

S. SRINI WASAN

CHARTES Accounta

ORDER

Counsels for both the parties are present. Counsel for R6 wanted few clarifications on the report of the auditor. The auditor in person has submitted the report on the clarifications sought by the Counsel for R6, the copy of which is given to the Counsel in open Court. Therefore, he is directed to give response to the same within 10 days. Put up on 25.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)